

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3563**

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

FUNDS FOR BADP PROJECTS

3563. SHRI RAJU BISTA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) **the details of projects undertaken in Darjeeling and Kalimpong districts under Border Area Development Programme (BADP) Fund; and**
- (b) **the details of total amount sanctioned under various BADP projects during the year 2014 till date?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NISITH PRAMANIK)

(a): **As per the available information, details of projects sanctioned under BADP since 2014-2015 for the districts of Darjeeling and Kalimpong in West Bengal are as under:**

Sl. No.	Sector	Project Sanctioned (in nos.)	
		Darjeeling	Kalimpong
1	Agriculture Infrastructure	20	1
2	DWS Projects	97	74
3	Education Infrastructure	56	14
4	Health Infrastructure	24	2
5	Livelihood Projects	12	3
6	Roads and Bridges	159	33
7	Social Sector Infrastructure	57	15
8	Sports Infrastructure	20	-
	Total	445	142

(b): During the period 2014-15 to 2020-21, a total of Rs.5564.17 crore has been sanctioned to 16 States and 2 Union Territories for projects approved under BADP.

Out of this amount, Rs.690.11 crore has been released to State Government of West Bengal for approved projects under BADP during the relevant period.
